

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4488
TO BE ANSWERED ON 12TH AUGUST, 2016**

GUIDELINES FOR AMBULANCES

**4488. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):
SHRI DUSHYANT SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that All India Institute of Medical Sciences (AIIMS) has submitted a report recommending the facilities that should be available in ambulances;
- (b) if so, the details thereof;
- (c) whether the said recommendations have not been implemented as yet;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the time by which the said recommendations/guidelines are likely to be implemented?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (e): All India Institute of Medical Sciences (AIIMS) has not submitted any report on facilities that should be available in ambulances to Ministry of Health & Family Welfare. However, Ministry of Road Transport & Highways (MoRTH) had appointed a committee for drafting an ambulance code for the country. Experts from AIIMS were part of committee. Based on the recommendations of the committee, the draft notification for road ambulances has been issued in the Gazette of India on 23rd March, 2016 by MoRTH.